

Now, Sir, an intolerable situation has arisen.

An University Act is passed by the State Assembly and the Vidyasagar University Act was also passed by the State Assembly and was assented to by the President of India and now it is an Act. Now, another body, created by this Parliament, is putting spokes by making rules which are not allowing the University to function properly. So, I would like you to request the Government, especially the Minister of Human Resource Development, to place before this House the relevant rules framed by the University Grants Commission in this regard and I am sure that if those rules are discussed here, we would be able to convince our friends on the Treasury Benches that in matters like health or education it is possible to come to an agreed consensus. Those rules which are repugnant to the democratic functioning of a University should be done away with. And the Government can direct the University Grants Commission to change these rules so that normal and proper functioning of the University can be carried on and that also these rules do not hurt the sentiments of the academic community.

Plight to Hops Producers in the Country

श्री सुशिल बरंगपा (हिमाचल प्रदेश):
माननीय उपसभाध्यक्ष महोदय, मैं आपके माध्यम से सरकार के मान्य होप्स उत्पादकों की ख़रीद की स्थिति का उल्लेख करना चाहता हूँ।

महोदय, देश में दो ही प्रांत ऐसे हैं—जम्मू, कश्मीर और हिमाचल प्रदेश, जो होप्स का उत्पादन करते हैं। होप्स का उपयोग बीयर बनाने में आता है और जैसाकि सर्वविदित में ब्रीवरीज सभी प्राइवेट सेक्टर में कायम है। इसलिए, इन सभी ब्रीवरीज को भारत सरकार, वाणिज्य मंत्रालय द्वारा यह कहा जाता कि अमुक-अमुक कोटा जम्मू, कश्मीर और हिमाचल प्रदेश से खरीदना पड़ेगा।

महोदय, ब्रीवरीज चाहे यूनाइटेड ब्री हो या मोहन मोरिंग, होप्स खरीदने किसान के पास अवश्य आते हैं और खरीदते भी हैं। लेकिन किन शर्तों पर? शर्तें सारी किसान को उनकी माननी पड़ती हैं और अगर उनको शर्तें या बोले गए कम दाम पर किसान होप्स नहीं बेच पाता है तो होप्स खरीदने न प्रदेश सरकार और न ही भारत सरकार आगे आते हैं और चूंकि भारत सरकार से इन ब्रीवरीज को जर्मनी और चेकोस्लोवाकिया से होप्स आयात करने की अनुमति प्राप्त है तो यह क्यों इन गरीब किसानों से होप्स खरीदने लगे? अगर यह कहते हैं कि भारतीय होप्स की क्वालिटी ठीक नहीं है और एरोमेटिक नहीं है तो मैं यह कह सकता हूँ कि यह धारणा बिल्कुल गलत है।

उपसभाध्यक्ष महोदय, मेरी सरकार से पूरजोर प्रार्थना है कि सरकार होप्स के आयात पर औरन बंदिश लगा दे। और ब्रीवरीज को दिशा-निर्देश दे कि वह केवल भारत में ही पैदा किया गए होप्स का उपयोग करें। इससे न केवल भारत के गरीब किसानों का कल्याण होगा अपितु विदेशी मुद्रा का बचाव होगा। और अगर हम होप्स निर्यात करने में समर्थ हुए तो सोने पर सुहावा वाली बात होगी।

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Mr. Vice-Chairman, Sir, I associate myself with the Special Mention made by my friend Mr. Barongpa. Hops is being cultivated only in Jammu and Kashmir and Himachal Pradesh. The lobby which the Beer Manufacturers have here seen to it that import of hops continues, with the result that cultivators both in Jammu and Kashmir and Himachal Pradesh are suffering a lot. At a point of time, Mr. Vice-Chairman, Sir, two or three years ago many cultivators in Kashmir and Himachal were taking to hops cultivation to meet all requirements of Beer manufacturers. But after that

[Shri Ghulam Rasool Matto]

also it was decided that still the import of hops will be allowed. Importers dictate terms to kisans and cultivators. I would strongly urge upon the Central Government immediately to ban the import of hops. Sir, I agree with Mr. Sushil Barongpa about the fallacy that aroma of hops cultivated in India is not as good as that of the imported hops. But I have myself seen....(Time Bell rings) The Australians say that they can grow better hops. But hops grown in Kashmir and Himachal Pradesh as at present are as good as imported from Australia or any other country. There is no such thing that the aroma of these is lesser. But in case there is anything like that, our friend the Minister concerned of Science and Technology who is here can help in improving the quality, although I reiterate that it is as good as the imported one.

श्री राम नरेश यदव (उत्तर प्रदेश): महोदय, मैं भी इस स्पेशल सेशन से अपने को सम्बद्ध करता हूँ, क्योंकि यह किसानों से संबंधित प्रश्न है। महोदय, जितना आयात अधिक होगा उतना ही किसानों का शोषण होगा। इसलिए किसानों की प्रगति के लिए यह आवश्यक है कि इम्पोर्ट को कम किया जाय और सुविधायें बढ़ायी जाएं ताकि किसान अपना उत्पादन बढ़ा सकें और एक्सपोर्ट कर और भी विदेशी मुद्रा अर्जित कर सकें।

Hardships faced by Working Couples

SHRI PAWAN KUMAR BANSAL (Punjab): Mr. Vice-Chairman, Sir, I take this opportunity to draw the attention of this House and through you and the House that of the Government, to the manifold hardships faced by working couples, when the husband and wife are posted at different places.

Sir, the galloping inflation drives them both to seek jobs. But invariably it means no relief to them. Post-

ings at different places not only drains away their hard-earned wages but it also severely affects their domestic life. The children are also neglected and have to do without the necessary and all-important parental care.

Today we talk of according their due to the women. Also the long-term Perspective Plan for women has been prepared. But it does not seem to be taking care of the need to ensure that the working wife is posted at the same place where her husband works. Sir, in view of this, I would like to emphasise upon the need to formulate a policy which postulates that the working husband and wife are posted at the same place. In cases where only one may be in Government service and the other is not, their option should be taken to find out as to which place they want to shift to. Sir, the details can be worked out to ensure that such a facility is not misused.

Apart from just having a policy as distinguished from the guidelines which I learn are in vogue but which are also being violated, there is an absolute necessity of having a policy which would entitle the working couple to seek posting at the same place. Thank you, Sir.

SHRI VITHALBHAI M. PATEL (Gujarat): Sir, I support Mr. Bansal. There is a rule in the Government of India guidelines that both husband and wife should be posted at the same place or in the nearby area. But unfortunately it is not implemented. We have drawn the attention of the Minister a number of times. But they are not following it. So, the guidelines should be followed and both husband and wife should be posted at the same place or at a nearby place.

SHRI PAWAN KUMAR BANSAL: These guidelines are in practice only for the senior people. Therefore, I have emphasised the need to follow them in the case of poor people.